

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of esm Q2B

13-1-17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	43199/16	<u>ए.ए.ए.</u>	<u>173A+</u>	<u>महानगर</u>	<u>50/-</u>	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	43200/16	<u>मि. ए. ए.</u>	"	"	<u>50/-</u>	
3.	43201/16	<u>मि. ए. ए.</u>	"	"	<u>50/-</u>	
4.	43202/16	<u>मि. ए. ए.</u>	"	"	<u>50/-</u>	
5.	43203/16	<u>मि. ए. ए.</u>	"	"	<u>50/-</u>	

13-1-17

